

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


(14)

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.473/9/HDB/2019
NAME OF THE COMPANY	Tera Software Ltd
NAME OF THE PETITIONER(S)	Arbiva Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Tera Software Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Janaki	Arbiva Rep		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sri Vaisakhi.M for P. Vikram	Adv		

ORDER

An employee of the operational creditor -company is present. Counsel for the corporate debtor is present. The connected matter is being heard which is yet to be listed on 02.03.2020. Therefore, this matter is ordered to be listed on 16.03.2020.



MEMBER (T)



MEMBER (J)

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